

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 240 of 2020

IN THE MATTER OF:

Shetal Devang Gor & Ors.

...Appellants

Versus

Gujarat Cine Enterprises Pvt. Ltd. & Ors.

...Respondents

Present: -

For Appellants:

Mr. Ramji Srinivasan, Senior Advocate with Ms. Rajshree Chaudhary, Ms. Astha Mehta, Mr. Ravi Pahwa and Helly Parikh, Advocates.

For Respondents:

Mr. Mihir Thakore, Senior Advocate with Mr. Karan Valecha and Mr. Bhavesh Choksi, Advocates for Respondent No.1.

ORDER
(Virtual Mode)

11.01.2021 Mr. Ramji Srinivasan, Senior Advocate representing the Appellant submits that in respect of the same subject matter another Appeal bearing Dy. No.24515 filed on 7th January, 2021 is yet to be listed.

Let this matter be listed on Monday, i.e., 18.01.2021 and in the event of that Appeal being found free from any defects, the same also be listed on the same date before this Bench.

Undertaking will continue till next date.

[Justice Bansi Lal Bhat]
The Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)